Statement

Details of ADB Loan for NHAI

SI. No.	Loan No.	Details of Project	Date of Agreement	Effective date of Loan	Date of Closing	Loan sanctioned US\$
1	1747- IND	Surat-Manor Tollway Project	05/10/2000	8/11/2000	30/09/2005 Closed	16,50,00,000
2	1274- IND	ADB III, Total 5 Road Works	12/9/1996		29/06/2002 Closed	24,50,00,000
3	1839- IND	Western Transport Corridor Project	14/12/2001	4/2/2002	30/06/2008 Closed	24,00,00,000
4	1944- IND	East-West corridor Project	25/08/2003	19/11/2003	30/06/2008 extended upto 30/06/2009	32,00,00,000
5	2029- IND	National Highways Corridor Sector-I Projects	27/10/2004	24/01/2005	30/06/2008 extended upto 31/12/2009	40,00,00,000
6	2154- IND	National Highways Corridor Sector-II Projects	15/12/2005	20/02/2006	31/12/2008 extended upto 31/12/2009	40,00,00,000

Highway projects underway

2864. SHRI PRABHAT JHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of highway projects underway in the country alongwith the cost of these projects, project-wise;
 - (b) the tender provision regarding highway projects;
 - (c) whether Government has suspended work on some highway projects; and
 - (d) if so, the details thereof?

Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) This Ministry is primarily responsible for the development and maintenance of National Highways and roads other than National Highways are under the purview of the respective State Governments. 202 numbers of National Highway projects with a total project cost of Rs. 72768.89 crore under National Highways Development Project (NHDP) and 2491 numbers of National Highway projects with a sanctioned cost of Rs. 13847.41crore with State Public Works Departments (PWDs) & Border Roads Organization (BRO) are under implementation as on 30.6.2009, the project-wise details are given in the statement (see below).

- (b) Under NHDP, tenders are awarded on International Competitive Bidding. For works costing more than Rs. 5.00 crore and executed by the State PWD, tender provisions of Standard Bidding Document (SBD) of the Ministry apply. For other works, tender provisions as per State Government's procedure are adopted. BRO follows tender provision as per their own guidelines.
 - (c) No, Sir.
 - (b) Does not arise.

Statement

Project-wise details of National Highway projects under implementation in the country as on 30.6.2009

SI. No.	National Highway projects	Number	Total Proiect Cost
			(Rs in crore)
1	NHDP Phase-I	30	6325.08
2	NHDP Phase -II	127	34160.71
3	NHDP Phase -III	36	22554.98
4	NHDP Phase -V	8	8073.12
5	NHDP Phase -VII	1	1655.00
6	NH(O)	2491	13847.41

Need to amend Motor Vehicle Act, 1988

2865. SHRI T.T.V. DHINAKARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is proposed to amend the Motor Vehicles Act, 1988 to plug the loopholes;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) to (c) There are no loopholes in the Motor Vehicles Act, 1988.